

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal No.70637 of 2017-Single Member

(Arising out of Order-in-Appeal No. NOI-EXCUS-001-APP-023 to 026-17-18 dated 26/04/2017 passed by Commissioner (Appeals) Central Excise & Customs, Noida)

M/s Dinesh Kumar

.....Appellant

VERSUS

Additional Commissioner of

Central Excise, Noida

....Respondent

APPEARANCE:

Shri G.K. Sarkar, Advocate & Shri Prashant Srivastava, Advocate for the Appellant

Shri Anupam Kumar Tiwari, Authorised Representative for the Respondent

CORAM:

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing : 09 September, 2019

Date of Decision : 09 September, 2019

The appeal is allowed by way of remand. For order, see order of date in Excise appeal No.70636 of 2017.

**Sd/-
(Anil G. Shakkarwar)
Member (Technical)**

Lks